

**National Company Law Appellate Tribunal**

**Principal Bench, New Delhi**

**Company Appeal (AT) (Ins) No. 366 of 2020**

**IN THE MATTER OF:**

**Rajendra Kumar Kundanmal Jain  
(Shareholder and Suspended-Director)**

**...Appellant**

**Vs**

**Mr. Vijail A. Jain & Ors.**

**...Respondents**

**Present:**

**For Appellant:**

**Mr. Chandra Shekhar Gupta and Mr. Anand  
Shukla, Advocates.  
Mr. Rajender Jain, Party in Person.**

**For Respondents:**

**Mr. Rajnish Kumar Jha, Advocate for R-1.  
Mr. J. Ranawat, Advocate for R-2.  
Mr. Atishay Jain, Mr. Ankit Acharya and Mr.  
Kunal Kanungo, Advocates for R-3.**

**ORDER**

**(Through Virtual Mode)**

**19.02.2021:** Heard the Learned Counsel for the Parties.

**Judgement is Reserved.**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Ms. Shreesha Merla]  
Member (Technical)**